

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 16.04.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (CA)/203/2023, IA (CA)/282/2023 in CP/10/2022
NAME OF THE COMPANY	Shreemukh Namitha Homes Pvt Ltd
NAME OF THE PETITIONER(S)	Yerram Vijay Kumar
NAME OF THE RESPONDENT(S)	Shreemukh Namitha Homes Pvt Ltd
UNDER SECTION	241

ORDER

IA (CA)/203/2023

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Senior Counsel Mr. S. Ravi for the Respondents No.1&2.

Matter is adjourned to 14.06.2024.

IA (CA)/282/2023

Present: Ld. Counsel Mr. Y. Suryanarayana for the Applicant.

Ld. Senior Counsel Mr. S. Ravi for the Respondents No.1&2.

Matter is adjourned to 14.06.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)